

items, including Trans Fatty Acids, are, however, reviewed from time to time based on the scientific research and findings. In this regard, the Government has, *vide* notification GRS 664(E) dated 19.09.2008 (effective from 19.03.2009), made it compulsory:-

- to declare that the products containing Hydrogenated vegetable fat or bakery shortening shall declare on the label that it contains trans fatty acid.
- that in case it is claimed on the label of the product that it is free from Trans Fatty Acids then the amount of Trans Fatty Acids shall not be more than 0.2g per serving.

Closure of small scale industries

3760. SHRI P. RAJEEVE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has any statistics regarding closure of small scale industries during the last three years;

(b) if so, the details thereof State-wise; and

(c) whether Government has taken any concrete steps to help the sick units under this category?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): (a) and (b) Based on the Third All India Census of SSIs with reference year 2001-02, out of 22,62,401 SSI units registered up to 31.03.2001, 8,87,427 units were found closed. The State/UT-wise distribution of These closed units is given in the Statement enclosed (*See* below). The information on year-wise closure of small scale industries (SSIs) is not maintained centrally.

(c) The Reserve bank of India (RBI) has announced several measures for reviving MSMEs which, *inter alia*, includes: (i) As a one time measure, the second restructuring done by banks of exposures up to June 30, 2009, will also be eligible for exceptional regulatory treatment; and (ii) While sanctioning/renewing credit limits to their large corporate borrowers, banks have been advised to fix separate sub-limits, within the overall limits, specifically for meeting payment obligations in respect of purchases from MSEs. Recently, the RBI has advised the banks to apply the Reserve Bank's guidelines on debt restructuring optimally and in letter and spirit and to put in place a non-discretionary one-time settlement scheme for the MSMEs. The Government has also issued an advisory to central public sector enterprises to ensure prompt payment of bills of MSMEs.

In addition, the Government has promulgated the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 to facilitate the promotion and development of MSMEs and to enhance their competitiveness. The Act, *inter alia*, provides for rigorous provisions to counter the problems of delayed payments to the micro and small enterprises.

Statement

State-UT-wise distribution of closed SSI units as per third all India census of registered SSIs, 2001-02

Sl. No.	Name of State/Union Territory	Total No. of closed units
1	2	3
1.	Jammu and Kashmir	22709
2.	Himachal Pradesh	6509
3.	Punjab	82731
4.	Chandigarh	1405
5.	Uttaranchal	12100
6.	Haryana	27546
7.	Delhi	8357
8.	Rajasthan	36847
9.	Uttar Pradesh	122282
10.	Bihar	20525
11.	Sikkim	155
12.	Arunachal Pradesh	248
13.	Nagaland	129
14.	Manipur	1226
15.	Mizoram	1313
16.	Tripura	1077
17.	Meghalaya	1908
18.	Assam	10338
19.	West Bengal	26080
20.	Jharkhand	13822
21.	Orissa	9708
22.	Chhattisgarh	27830
23.	Madhya Pradesh	65649
24.	Gujarat	39159
25.	Daman and Diu	454
26.	Dadra and Nagar Haveli	423

1	2	3
27.	Maharashtra	54243
28.	Andhra Pradesh	38582
29.	Karnataka	46611
30.	Goa	2327
31.	Lakshadweep	16
32.	Kerala	74832
33.	Tamil Nadu	127185
34.	Pondicherry	2586
35.	Andaman and Nicobar Islands	515
ALL INDIA:		8,87,427

100 days programme of Ministry

3761. SHRI SABIR ALI:
SHRI MOHAMMED ADEEB:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- what is the 100 days programme of the Ministry;
- what other programmes would be taken up after 100 days period; and
- the steps being taken to ensure full utilisation of current year's budget?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): (a) and (b) The Ministry of Micro, Small and Medium Enterprises (MSMEs) continues to focus on the promotion and development of MSMEs and enhancing their competitiveness through implementation of various schemes/programmes across the country. The major schemes, *inter alia*, include Prime Minister's Employment Generation Programme, National Manufacturing Competitiveness Programme, Cluster Development Programme, Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, Performance and Credit Rating Scheme and Market Development Assistance Scheme.

(c) The expenditures under all the Plan schemes are being monitored/reviewed on regular basis to ensure full utilization of the current year's budget.

Agro-based industries in Orissa

3762. SHRIMATI RENUBALA PRADHAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- the number of agro-based industries set up in Orissa as on 31 March, 2009;